

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

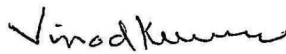
**ORDER**

In pursuance of High Court of Delhi, New Delhi Order No.35/G-I/Gaz.IA/DHC/2023 dated 29.08.2023, the POCSO cases pertaining to Police Stations, as mentioned below in column No.3 pending in the Court mentioned at column No.2 are hereby withdrawn and assigned to the Court mentioned at column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Kumar Rajat, ASJ-07 (POCSO)	<b>Police Station :</b> 1. Nihal Vihar	Dr. Ruchi Aggarwal Asrani, ASJ (FTSC) (POCSO)-02
2	Dr. Ruchi Aggarwal Asrani, ASJ (FTSC) (POCSO)-02	<b>Police Station :</b> 1. Ranhola 2. Cyber Police Station	Sh. Ankit Mehta, ASJ (SC-POCSO)-02
3	Sh. Amit Bansal, ASJ (SC-POCSO)-01	<b>Police Station :</b> 1. Ranhola	
4	Ms. Aditi Garg, ASJ-06 (POCSO)	<b>Police Station :</b> 1. Ranhola	
5	Ms. Richa Manchanda, ASJ (FTSC) (POCSO)-01	<b>Police Station :</b> 1. Ranhola	

**Important Note :-**

1. Fresh filing of POCSO cases pertaining to police stations Ranhola and Cyber Police Station are assigned to the Court of Sh. Ankit Mehta, ASJ (SC-POCSO)-02, West District with immediate effect.
2. The transferor Court shall send the case files/ records/proceedings to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
3. If there is any case connected with the above said cases, the same shall also be sent to the transferee Court alongwith the main case(s).

  
(VINOD KUMAR)

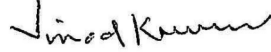
PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

1014/30975-30994

No. \_\_\_\_\_/Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 02/9/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Commissioner of Police for information.
5. The Director General of Police for information.
6. The DCP, Outer for information.
7. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
8. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
9. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
10. The Reader to the undersigned.
11. The PS to the undersigned.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.
14. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.



**PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)**